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Martial Law Order No. 1371 (Repeal) Act, 1989 6 of 1989

[09 April 1989]

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Martial Law Order No. 1371 (Repeal) Act, 1989 6 of 1989

[09 April 1989]

An Act to repeal the Martial Law Order No.1371, dated February 9, 1984 issued by MLA Zone 'A' (Punjab) (Banon Student Unions) Preamble.- Whereas it is expedient to repeal the Martial Law Order No.1371, dated February 9, 1984 issued by MLA Zone 'A' in the manner hereinafter appearing; It is hereby enacted as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Martial Law Order No.1371 (Repeal) Act, 1989.
- (2) It shall come into force at once.

2. Repeal Of M.L.O. No.1371 :-

The Martial Law Order No.1371 dated February 9, 1984 issued by MLA Zone A (Punjab) is hereby repealed.

3. Repeal Of Punjab Ordinance No.Ii Of 1989 :-

The Martial Law Order No.1371 (Repeal) Ordinance, 1989 (Punjab Ordinance No.II of 1989) is hereby repealed.